

DISTRICT AND SESSIONS COURT, AURANGABAD

- Read : 1. Hon'ble High Court Inspection Notes page No.142 O.No.A(Spl.)/0404/175/2017, dtd.06.04.2017.
2. The Gender Sensitization and Sexual Harassment of Women at the District Court in the State of Maharashtra and Goa (Prevention, Prohibition and Redressal) Regulation, 2014.
3. District Court Office Order B-1(17)/2019 dated 26.06.2019.
4. District Court Office Order B-1(03)/2022 dated 25.01.2022.

OFFICE ORDER

No. B-1/(11)/2022

In exercise of power conferred by clause 4 (2) of the Gender Sensitization and Sexual Harassment of Woman at the District Court in the State of Maharashtra and Goa (Prevention, Prohibition and Redressal) Regulation, 2014 undersigned is pleased to re-constitute the District Court Gender Sensitization and Internal Complaints Committee (DGSICC). The composition of the said Committee shall be as under.

1. Smt.A.D.Deo,
District Judge-1, Aurangabad. **CHAIRPERSON**
2. Smt.U.L.Joshi,
District Judge-9, Aurangabad. **MEMBER**
3. Smt.A.S.Wankhede,
2nd Jt. Civil Judge (Junior Division), Aurangabad. **MEMBER**
4. Adv. Smt.D.K.Nagula ,
Asstt. Government Pleader, Aurangabad. **MEMBER**
5. Adv. Smt. N.S.Bagve,
Advocate, District Bar Association, Aurangabad. **MEMBER**
6. Smt.A.S.Gajar,
Registrar, District Court, Aurangabad. **MEMBER**
7. Smt.Anuradha A. Karmarkar,
Member, (N.G.O.), Aurangabad.
Advocate, Member of Managing Committee of
Ananat Vidya Mandir, Aurangabad. **MEMBER**

- (2) -

The member appointed from amongst the non-Governmental Organization or Association shall be paid such fees or allowances for holding the proceedings of the District Court Gender Sensitization and Internal Complaints Committee, as may be prescribed.



District and Sessions Court, } (Y.G.Khobragade)
} Principal District Judge,
Aurangabad. Date : 15.06.2022] Aurangabad.

No. Admn/ B-1/ 12-211 /2022

Copy forwarded with compliments to :

The Registrar (Inspection-I), High Court, Appellate Side, Bombay-400 032

Copy forwarded with compliments for information and necessary action to :

1. Smt.A.D.Deo, District Judge-1, Aurangabad.
2. The District Judge-1, Vaijapur.
3. Smt.U.L.Joshi, District Judge-9, Aurangabad.
4. The Civil Judge (Senior Division), Aurangabad/Vaijapur.
5. The Civil Judge (Senior Division), Corporation Court, Aurangabad.
6. The Chief Judicial Magistrate, Aurangabad.
7. The Secretary, District Legal Services Authority, Aurangabad.
8. The Judicial Magistrate F.C. (Railways), Aurangabad.
9. The District Government Pleader, Aurangabad.
10. The President, District Bar Association, Aurangabad.
11. The Civil Judge (J.D. & J.M.F.C., Paithan/Gangapur/Kannad/Sillod/Soygaon /Phulambri/Khultabad.

The Heads of the Offices (Sr.No.2, 4 to 11) are directed to bring this order to the notice of all concern and report the compliance.

12. Smt.A.S.Wankhede, 2nd Joint Civil Judge (J.D. & J.M.F.C., Aurangabad.
13. Adv.Smt.D.K.Nagula, Asstt.Government Pleader, Aurangabad.
14. Adv.Smt.N.S.Bagve, District Bar Association, Aurangabad.
15. Smt.Anuradha A. Karmarkar, Member, (N.G.O.), Aurangabad and Advocate, Member of Managing Committee of Ananat Vidya Mandir, Aurangabad.

16. Shri.Tariq Syed, Court Manager, District Court, Aurangabad.
17. Smt.A.S.Gajar, Registrar, District and Sessions Court, Aurangabad.
18. D.S.A. Computer Section, District Court, Aurangabad with a direction to upload this office order on official website of District Court, Aurangabad.
19. Notice Board, District and Sessions Court, Aurangabad.

District and Sessions Court, }

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(Y.G.Khobragade)
Principal District Judge,
Aurangabad.

Aurangabad. Date :15.06.2022]

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